

**Uttar Pradesh Shasan  
Stamp evam Registration Anubhag-1**

In pursuance of the provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of notification no. 5/2023/522 /94-1-2023-312(83)/2015-Martinganj dated : 02 May, 2023

**Notification**

No-5/2023/522 /94-1-2023-312(83)/2015-Martinganj  
Lucknow, Date : 02 May, 2023

In exercise of the powers under sections 5 and 7 of the Registration Act, 1908 (Act No. 16 of 1908) read with section 21 of the General Clauses Act, 1897 (Act no. 10 of 1897) and in partial modification of earlier notifications issued in this behalf, the Governor, with effect from the date of publication of this notification in the Gazette, is pleased to,—

1. create a new registration sub-district “Martinganj” in district Azamgarh by including revenue villages given in the Schedule-A, Schedule-B & Schedule-C below; and
2. alter the limits of registration sub-districts ‘Lalganj, Phoolpur and Nizamabad’ of district Azamgarh by excluding the areas of revenue villages given in the said Schedule-A, Schedule-B & Schedule-C below,

**SCHEDULE-A**

List of revenue villages excluded from registration sub-district Lalganj and included in the newly created registration sub-district “Martinganj” of district Azamgarh

1	Dariyapur Basahi	2	Dariyapur	3	Doripur	4	Maqboolpur
5	Bhagawatipur	6	Jindopur	7	Gayaspur	8	Muhammadpur faiti
9	Shekhpur urf Pathanpur	10	Gosaipur	11	Mahuari	12	Belau
13	Chivatahi	14	Nayakpur	15	Irani	16	Attatpur
17	Gadhvepur	18	Ummarpur	19	Badepur	20	Sammopur
21	Ishahaqpur	22	Baagpur	23	Nuvawa	24	Bahera
25	Bithauli	26	Khamhaouli	27	Muftpur	28	Usarikhorrampur
29	Baxpur	30	Chak Rasoolpur	31	Bachiyadevari	32	Bargahan
33	Sakara Mau	34	Pilkhuvan	35	Durgapur	36	Kishunpur
37	Bhulandih	38	Kharant	39	Thekma	40	Sadipur
41	Mirzapur	42	Ahiraoli	43	Kedalipur	44	Kritamalpur
45	Jagdishpur	46	Bauvapar	47	Zamin karauda	48	Hajaremalpur
49	Sankalppur	50	Jamuawa	51	Bhagavanpur	52	Mainpur
53	Tammarpur	54	Bijauli	55	Bardah	56	Sahanudih
57	Chauki	58	Bheera	59	Kammarpur	60	Gazipur
61	Senduri	62	Bikapur	63	Pashika	64	Allipur
65	Belbhadrapur	66	Jivali	67	Sarai Mohan		

**SCHEDULE-B**

List of revenue villages excluded from registration sub-district Phoolpur and included in the newly created registration sub-district “Martinganj” of district Azamgarh,

68	Bhatinpara	69	Sahijana	70	Sikraursahbari	71	Khizirpur
72	Chak Rajjoshaidani	73	Yusufpur Khanpur	74	Haydarabad	75	Bunda
76	Kuriyanwa	77	Asaie Molanapur	78	Purandarpur	79	Demri

- 1- यह शासनादेश इलेक्ट्रानिकली जारी किया गया है, अतः इस पर हस्ताक्षर की आवश्यकता नहीं है ।
- 2- इस शासनादेश की प्रमाणिकता वेब साइट <http://shasanadesh.up.gov.in> से सत्यापित की जा सकती है ।

						Makhdoompur	
80	Chak Munauwar	81	Chak Kaji	82	Tejpur Sultanpur	83	Naraiepur
84	Tewkhar	85	Chak Tewkhar	86	Kasba Fatehpur	87	Rang Dih
88	Pharaha Mau	89	Belahari Imam Ali	90	Chak Roshan Haidari	91	Chhettepur
92	Nonari	93	Kavra Gahani	94	Leduwavar	95	Khas Dih
96	Shiwrajpur	97	Para	98	Siswara	99	Dhangwal
100	Irana Gokulpur	101	Aurangabad	102	Amnawen	103	Jethahari
104	Basti Kapuri	105	Narwey	106	Lasara Kalan	107	Aam Gaon
108	Soogharpur	109	Phulesh	110	Molanapur Ahmad Baksh	111	Karuie
112	Pipraula	113	Gamhiri	114	Ladpur Sahab Ali	115	Ladpur Jokhoo
116	Ladpur Baksoo	117	Pakraul	118	Kadanpur	119	Kuswan
120	Kalepur	121	Katherawa	122	Chitara Mahmoodpur	123	Bhadon
124	Rasoolpur Bhadon	125	Nikasipur	126	Dariyapur	127	Bangaon
128	Makhdoompur	129	Belwana	130	Mahuja Newada	131	Lasara Khurd
132	Deduar	133	Jagdishpur	134	Daderiya	135	Sohauli
136	Badawa Sangram	137	Chak Chorra	138	Chiksanwa	139	Badawa Isalam
140	Ajaur	141	Sonhara	142	Saiyad Bahauddinpur	143	Kurthuwa
144	Kamalpur	145	Barra	146	Kodahara	147	Jakhawan
148	Sataini	149	Adhawal	150	Dasmarha	151	Barauna
152	Bairi	153	Mahibulla Ganj	154	Chaktek Chand	155	Lalan Garha
156	Chak Patti	157	Usar Ganwan	158	Lilaie	159	Dubra
160	Shekhpura	161	Belhari Hasanpur	162	Rasoolpur Tungi	163	Tungi
164	Khajura	165	Sunderpur kaithauli	166	Tirhutipur	167	Kohrauli
168	Pichhaura	169	Phatuhi	170	Surhan	171	Kumbh
172	Arnaula	173	Mahuwara Kalan	174	Mahuwara Khurd	175	Garawpur
176	Gadaie Pur	177	Chakiya Mutalk Noorpur	178	Pook	179	Muh Chura
180	Chak Bal	181	Noorpur	182	Meer Ahmad Tilak	183	Harunpur
184	Chak Dhanchha	185	Matloobpur	186	Rasanwa	187	Kushal Gaon
188	Dubanwa	189	Salauddinpur	190	Bakhara	191	Yakoobpur
192	Chak Kutban	193	Kharsahan Kalan	194	Bela	195	Imadpur
196	Kharsahan Khurd	197	Pura Kishuni				

### SCHEDULE-C

List of revenue villages excluded from registration sub-district Nizamabad and included in the newly created registration sub-district "Martinganj" of district Azamgarh,

198	Ashadha	199	Saifpur	200	Devapur	201	Nandavn
202	Nardah chak nardah	203	Gothavn	204	Bhatpura	205	Gosadi
206	Ubasepur	207	Arara	208	Saidmuniya	209	Invabhar

The Governor further directs that any effect of this notification in any court of law, which has used its jurisdiction in relation to the said areas, shall not be initiated on any preliminary proceeding or any legal proceeding in question.

By order,

Leena Johri  
Prमुख Sachiv.

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